

Development of Tea Gardens

2616. SHRIMATI BASAVARAJES-WARI:

SHRI S.M. GURADDI:

SHRI G.S. BASAVARAJU:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Tea Board issued a strong warning to owners of the tea gardens who have not submitted action plans for the development of their tea gardens over the next seven years;

(b) if so, when were these owners asked to submit the action plans;

(c) the reasons for not submitting the same; and

(d) the action Government propose to take against them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). With a view to formulate a comprehensive Action Plan for increasing tea production and productivity, Tea Board asked the owners of tea gardens to furnish their respective long-term development plans by 15th of March 1988 which was later extended to 31st May, 1988. As a number of garden owners failed to submit their development plans by the target date, Tea Board again asked the remaining garden owners on 1st June, 1988 to submit their development plans urgently.

(c) and (d). Some of the gardens failed to submit their development plans as they may not be having any specific development plans and in some cases disputes regarding

ownership of gardens might have prevented formulation of such development plans. As garden-wise plans have since been received from tea estates covering over 80% of the area under tea plantation and also covering over 85% of total tea production in the country, no immediate action against the defaulting gardens is being contemplated by Tea Board.

Quality Assistance and Modernisation Scheme of IDBI

2617. SHRI VJAY N. PATIL: Will the Minister of FINANCE be pleased to state:

(a) the nature of scheme offered by the Industrial Development Bank of India (IDBI) to benefit small entrepreneurs;

(b) whether several small entrepreneurs had not taken up the quality assistance and modernisation schemes offered by the IDBI;

(c) if so, the reasons for poor response; and

(d) the steps proposed to be taken by the IDBI for early processing of applications for loans and grant other attractive benefits to small entrepreneurs?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Assistance by the Industrial Development Bank of India (IDBI) is channelised primarily through the Refinance and Bills Rediscounting Schemes and Seed Capital/Special Capital Schemes as also assistance to National Small Industries Corporation and State Industries Development Corporations for their